

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 82 of 2020

&

I.A. No. 1344 of 2020

In the matter of:

Baby Mathew & Anr.Appellants

Vs.

Mar Jacob Thoomkuzhy & Ors.Respondents

Present

**For Appellants: Mr. UK Chaudhary, Sr. Advocate alongwith
Ms. Manisha Chaudhary, Mr. Prince Jose and
Mr. Mansumyer Singh.**

**For Respondents: Mr. Manoj Menon, Advocate for R-1 to R-4.
Mr. KS Ravichandran (Company Secretary) for R-5 to
R-10.**

With

Company Appeal (AT) No. 98 of 2020

In the matter of:

Biju George & Ors.Appellants

Vs.

Jeevan Telecasting Corporation Ltd. & Ors. ...Respondents

Present

For Appellants: Mr. KS Ravichandran (Company Secretary).

**For Respondents: Mr. UK Chaudhary, Sr. Advocate alongwith
Ms. Manisha Chaudhary, Mr. Prince Jose, Advocates
for R-1 & R-6.**

Mr. K. Manoj Menon, Advocate for R-2 to R-5.

ORDER
(Virtual Mode)

08.09.2020: Heard the Learned Sr. Counsel for the Appellants in
Company Appeal (AT) No. 82 of 2020 & IA No. 1344 of 2020 in 'Full'. For

hearing the arguments of Learned Counsel for Respondents No. 1 to 4 and also that of the Practising Company Secretary appearing for Respondents No. 5 to 10, (Appellants in Company Appeal (AT) No. 98 of 2020), the matter is adjourned to **15th September, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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